

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2278

ANSWERED ON:11.03.2013

WELFARE OF EX SERVICEMEN

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Will the Minister of DEFENCE be pleased to state:

- (a) the number of Ex-servicemen and disabled soldiers in the country present, State-wise;
- (b) the details of the schemes / vocational centres being implemented for their welfare, rehabilitation and resettlement;
- (c) whether the Government proposes to provide some more benefits to the disabled soldiers / ex-servicemen; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) The total number of ex-servicemen and disabled soldiers in the country as on 31.12.2012 is 23,05,664 and 7,555 respectively. The State-wise number of ex-servicemen and disabled soldiers is at Annexure-1(a) & (b) respectively.

(b) The Department of Ex-Servicemen Welfare implements schemes for resettlement / rehabilitation of ESM. It provides various types of financial assistances to ESMs and their dependants. ESM are equipped for re-employment / self-employment through pre and post retirement skill training through Directorate General (Resettlement) [DGR]. ESM are assisted in getting second job in PSUs/Corporate sector. Attention is paid to improve the Pensionary benefits / entitlements of ESM and their dependants.

DGR, Ministry of Defence sponsors resettlement training in multifarious fields for Ex-servicemen through selected institutes and all Regimental Centres of Army.

The details of various welfare schemes for rehabilitation and resettlement of Ex-servicemen are at Annexure-2.

(c) & (d): Need-based revision of benefits being provided to disabled soldiers and ex-servicemen is undertaken from time to time. The last revision took place in 2011.